

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Service Tax Appeal No. 11996 of 2016 - DB

(Arising out of OIO-BHR-EXCUS-COM-65-2016-17 dated 30/08/2016 passed by
Commissioner of Central Excise and Service Tax-Bharuch)

Gujarat Insecticides Ltd

805/806, Gidc Estate,
Ankleshwar,
Bharuch, Gujarat

.....Appellant

VERSUS

C.C.E-Bharuch

Vadodara-II, GST Bhavan,
Subhanpura, Vadodara
Vadodara, Gujarat- 390023

.....Respondent

APPEARANCE:

Shri Dhaval K Shah, Advocate for the Appellant

Shri Rajesh K Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 15.09.2023
DATE OF DECISION: 22.09.2023

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 10481 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**